

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

IBC NO. (IB)-144(PB)/2017

IN THE MATTER OF:

ICICI Bank Ltd.

.... Applicant

Vs.

SR Foils & Tissue Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 27.06.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

For the Applicant/
Petitioner

: Mr. Jayant Mehta, Advocate
Mr. Divakar Maheshwari, Advocate
Mr. Aditya Singh, Advocate

For the Respondent

: Mr. Rakesh Gupta, Managing Director

ORDER

Order reserved.

Sd -

(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

Sd -

(DEEPA KRISHAN)
MEMBER(TECHNICAL)

27.06.2017
V. Sethi